

(S)

Per Tribunal 1-3-89.

Miss A.S. Kaushik Adv. for the applicant
Mr. V.G. Rege Adv. for the respondents,
Mr. Rege adv. for the respondents prays
for some time to file the reply.
Applicant's advocate has no objection for it.
Adjourned to 29/3/89 for Reply & directions
before Tribunal.

No notice.

to be
to Dr. Raghav.

Dated: 29/3/89.

Present Miss. Kaushik for the
applicant and Mr. V. G. Rege for the
Respondents. At the request of
Mr. Rege the case is adjourned
to 7/6/89 for Reply of the
Respondents and directions
before the Tribunal.

Y. P. Priskar
(M.Y. PRISKAR)
MCA)

M. B. Raghav
(M.B. RAGHAV)
M(T).

7.6.1989

Applicant by Mr. M. S. Rannamurthy
for Ms. A.S. Kaushik. Respondents by
Mr. V. G. Rege.

Mr. Rege files their reply and
has given a copy thereof to Mr. Rannamurthy.
Mr. Rannamurthy prays for
some time to file their rejoinder.
This is agreed to. Applicant to file
his rejoinder on or before 5.7.1989 with a
copy to the respondents advocate.

P. T. O.